

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 14th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 218 of 2012 &
I.A. No. 360 of 2012
Appeal No. 219 of 2012
&
& Appeal No. 233 of 2012 & IA No. 374 of 2012**

In the matter of

**Appeal No. 218 of 2012 &
I.A. No. 360 of 2012**

M/s. Balasore Alloys Ltd.

... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant(s) :

**Mr. Ramji Srinivasan, Sr. Adv.
Mr. Samareshwar Mohanty
Ms. Reha Mitra
Mr. Udit Seth**

Counsel for the Respondent(s):

**Mr. Rutwik Panda for R-1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.2**

Appeal No. 219 of 2012

M/s. Balasore Alloys Ltd.

... Appellant(s)

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**Odisha Electricity Regulatory
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**Mr. Samareshwar Mohanty
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**Counsel for the Respondent(s): Mr. Rutwik Panda for R-1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.2**

**Appeal No. 233 of 2012 &
IA No. 374 of 2012**

M/s Tata Steel Ltd.

... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ..Respondent(s)

**Counsel for the Appellant(s): Mr. R.M.Patnaik
Mr. P.P.Mohanty**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.2**

ORDER

Post these matters for further hearing on **15.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt